

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

NEW DELHI

R.A. No. 148/91 In
O.A. No. 730/89
T.A. No.

199

DATE OF DECISION 6-5-1992

Shri Rood Singh & Others Petitioners
Advocate for the Petitioner(s)

Versus
Union of India & Others Respondent
Advocate for the Respondent(s)

CORAM

The Hon'ble Mr. P.K. Kartha, Vice-Chairman (Judl.)

The Hon'ble Mr. B.N. Dhoundiyal, Administrative Member.

1. Whether Reporters of local papers may be allowed to see the Judgement? Yes
2. To be referred to the Reporter or not? No
3. Whether their Lordships wish to see the fair copy of the Judgement? / No
4. Whether it needs to be circulated to other Benches of the Tribunal? / No

(Judgement pronounced by Hon'ble Mr. P.K. Kartha,
Vice-Chairman)

The petitioners in this R.A. are the original applicants in OA-730/89 which was disposed of by judgement dated 24.7.1991. The petitioners, who had worked as casual labourers in the office of the respondents, had prayed for the regularisation of their services and for regular pay-scales. After going through the records of the case and hearing the learned counsel for both the parties, the application was disposed with a direction to the respondents to prepare a roster for the casual labourers who had worked with the respondents. It was

further directed that the engagement of casual labourers/Mazdoors should be made from such a roster, preference being given to the petitioners on the basis of their length of service. If and when any permanent vacancy in Group 'D' category arises, the Mazdoors who appear on the roster, should be considered in preference to outsiders provided they fulfil the qualifications other than age. They should be given relaxation in age to the extent of service rendered by them as casual labourers/mazdoors.

2. We see no error of law apparent on the face of the judgement. The petitioners have also not brought out any fresh facts warranting a review of the judgement. The R.A. is, accordingly, rejected.

B.N. Dhondiyal
(B.N. Dhondiyal)

Administrative Member

P.K. Kartha
(P.K. Kartha)
Vice-Chairman (Jud1.)

6/5/82